

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

\*\*\*\*\*

**O R D E R**

No: 386 Dated: 06/07/2019

In the interest of administration, District Mobile Magistrate(T), Udhampur shall hold the additional charge of the Court of Additional Special Mobile Magistrate, Udhampur during the leave period of the said officer.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 8825-29 /GS Dated: 06/07/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Administrative Judge District, Udhampur for information of His Lordship.
3. Principal District & Sessions Judge, Udhampur.
4. District Mobile Magistrate(T), Udhampur.
5. Mrs.Girja Shavan, Additional Special Mobile Magistrate, Udhampur.  
....for information and n/a.

Registrar General